## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARTI N. WADHWA

NAME OF THE RESPONDENT(S)

: RAREFIELD ENG PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. C.C. VISHWANTH

Junior Cours for

Mb. Matomishi Udayalaman RecOnstants
2) S. PREMZA; Icuman Counsel Jo-Respondent S. O-OCL

## **ORDER**

Counsels for both the parties are present. Both the Counsels submitted that the negotiations are in progress. They prayed for time to report the outcome of the same. At request, time is enlarged. Put up on 15.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk